

**Madhya Pradesh Motoryan Karadhan (Sanshodhan)  
Adhiniyam, 2015**

**3 of 2016**

**[13 January 2016]**

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An Act further to amend the Madhya Pradesh Motoryan Karadhan Adhiniyam, 1991.

Be it enacted by the Madhya Pradesh Legislature in the Sixty-sixth year of the Republic of India as follows :-

**1. Short title :-**

This Act may be called the Madhya Pradesh Motoryan Karadhan (Sanshodhan) Adhiniyam, 2015.

**2. Amendment of Section 13 :-**

In Section 13 of the Madhya Pradesh Motoryan Karadhan Adhiniyam, 1991 (No. 25 of 1991), in sub-section (2), for the word "twice" the words "four times" shall be substituted.